

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 38/16	TP 159/17	For Hearing	391 /394	Meena Holdings Ltd.

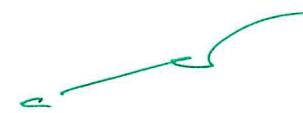
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **THIRUPAL GORICE** Petitioners
9448384064



PCS for petitioner is present. Assistant from OL office is present. None appeared from ROC office. PCS is directed to serve copy of the amended scheme along with the order copy of this Tribunal on the ROC seeking comments from the ROC on the amended scheme with regard to the appointed date.

List it on 30.08.2017.



MEMBER (J)



MEMBER (T)